

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1694
(To be answered on the 20th December 2018)**

ADDITIONAL AIRCRAFT

1694. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a): whether any representations have been received for additional aircraft on Civil Aviation sector and if so, the action taken in this regard;
- (b): whether it is a fact that the commercial airliners are unable to utilize their full length/capacity at the time of landing on existing runway 29 of IGI Airport Terminal 3;
- (c): if so, the reasons which are affecting/preventing the commercial airliners from utilizing their full length capacity of runway 29;
- (d): the extent to which it is safe to conduct the operation of the aircraft considering the existing safety margins of runway 29 at the time of landing keeping in view of the higher all up weight aircrafts (B777, B747, Airbus 380 etc.); and
- (e): the steps taken/to be taken by the Government to overcome the issue?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): No Madam.

(b) & (c): As informed by Delhi International Airport Ltd. (DIAL), threshold of Runway 29 is displaced due to presence of Lord Shiva statue just before the airport boundary having height more than the permissible height. For this displacement the standards set by ICAO were followed and the pavement of Runway 29 is constructed such that there is no constraint on the operation during landing/take-off of aircraft.

(d) & (e): Runway 11/29 is approved by Directorate General of Civil Aviation (DGCA) for Code F (including B777, B747, Airbus 380 etc.) operation.
